

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)12
CA. NO.

CORAM:

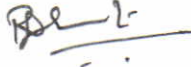

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

NAME OF THE COMPANY: M/s. Om Prakash Talwar V/s. M/s. Logic Controls Pvt. Ltd.

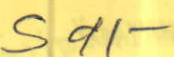
SECTION OF THE COMPANIES ACT: 397/398

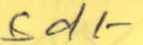
| S.NO | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------------|-------------|--------------------|-----------------------|---|
| 1. | R.V.PRBHAT | ADVOCATE | Respondent's 2 to 5 |  |
| 3 | Riya Ghosh | Advocate | Petitioner. |  |

ORDER

Ms. Riya Ghosh learned counsel has appeared on behalf of the petitioner. Learned counsel for the respondent is present. Learned Counsel have stated that the parties are exploring the possibility of entering into an amicable settlement in the matter. Learned counsel seek and are given 6 weeks' time finally on that count.

List on 25.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)